NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 72(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR

Hon'ble President

Smt.Ina Malhotra Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 6.10.2016

NAME OF THE COMPANY:

Satish Kumar Pawa & Ors.

Vs.

M/s. Divine Infracon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013. S.NO. NAME

DESIGNATION

MAJ

REPRESENTATION

SIGNATURE

4. Mr. Mansunger Singh, Adv. Respondent of How Alberta

A copy of the rejoinder has been furnished to the counsel for the respondents and the same be filed in the registry during the course of the day.

List for arguments on 04.11.2016

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

Malhol

(INA MALHOTRA) MEMBER (J)

06.10.2016 (P.K. Sud)